**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**16. IA 2938/2023 IA 489/2022 in C.P.(IB) 2826/MB/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

**NAME OF THE PARTIES:-**

**IA 2938/2023 Jagdish Ahuja**
**V/s**
**Kalisma Steel Pvt Ltd**
**IA 489/2022 Mr. Harshad Tendulkar**
**V/s**
**Kalisma Steel Pvt Ltd**
**IN THE MATTER OF**
**Welspun Steel Ltd.**
**V/s**
**Kalisma Steel Pvt. Ltd.**

**Section: 60(5) Sec 54(1) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2938 of 2023:-** Counsel, Darryl Pereira appeared for the Applicant/Liquidator.

List this matter for hearing on **26.07.2024.**

**IA 489 of 2022:-** Counsel, Darryl Pereira appeared for the Liquidator. None present on behalf of Applicant.

Perusal of the record reveals that the Application has not been appearing in this case for a long time. It appears that the Applicant is not interested in prosecuting the present Application. In view of this, list this Application either for the appearance of the Applicant or for dismissal of the present Application on **26.07.2024.**

**Sd/-**
**ANIL RAJ CHELLAN**
**Member (Technical)**

**Sd/-**
**KULDIP KUMAR KAREER**
**Member (Judicial)**

*ANKIT*